

GOVERNMENT OF INDIA
MINISTRY OF ENVIRONMENT, FOREST AND CLIMATE CHANGE

LOK SABHA
UNSTARRED QUESTION NO. 427
TO BE ANSWERED ON 26.04.2016

Air Pollution

427. SHRIMATI RANJEET RANJAN:

Will the Minister of ENVIRONMENT, FORESTS AND CLIMATE CHANGE be pleased to state:

- (a) whether the Government is aware of air pollution related deaths and incidents of air pollution associated diseases and respiratory disorders in the country;
- (b) if so, the details thereof, State-wise;
- (c) whether the Government has notified any rules for transition to clean fuel technologies for households and is considering any international standards for reducing air pollution such as slum upgradation, waste management and urban planning; and
- (d) if so, the details thereof?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT, FOREST AND CLIMATE CHANGE

(SHRI PRAKASH JAVADEKAR)

(a) & (b) There are no conclusive data available in the country to establish direct correlation of death exclusively due to air pollution. Air Pollution could be one of the triggering factors for respiratory ailments and associated diseases.

(c) & (d) The Government has taken steps to expedite the process of transition to cleaner fuel and notified rules for waste management in the country which include the following:

- i. The Ministry revisited the existing rules for better waste management i.e. hazardous waste, e-waste, plastic waste, bio-medical waste, construction and demolition waste and solid waste for better implementation and management in the country by notifying the following rules:
 - a) Hazardous and Other Wastes (Management & Transboundary Movement) Rules, 2016 vide G.S.R. No. 395 (E) on 4th April, 2016.
 - b) E-Waste (Management) Rules, 2016 vide G.S.R. No. 338 (E) on 23rd March, 2016.
 - c) Plastic Waste Management Rules, 2016 vide G.S.R. No. 320(E) on 18th March, 2016.
 - d) Bio-medical Waste Management Rules, 2016 vide G.S.R. No. 343(E) on 28th March, 2016.
 - e) Construction and Demolition Waste Management Rules, 2016 vide G.S.R. No. 317(E) on 29th March, 2016 and
 - f) Solid Waste Management Rules, 2016 vide G.S.R. No. 1357(E) on 8th April, 2016.
- ii. Revised final & Draft standards have been notified in respect of various industrial sectors;

- iii. Introduction of 5% ethanol gasoline fuel blends across the country by Ministry of Petroleum and Natural Gas (MoP&NG),
- iv. Introduction of alternative fuels like CNG, LPG and bio-diesel (B20),
- v. Progressive tightening of the emission norms along with supply of commensurate Fuel Quality and leapfrogging from BS IV to BS VI w.e.f. 01.04.2020.
- vi. The Ministry of New and Renewable Energy (MNRE) is implementing the Unnat Chulha Abhiyan (UCA) Programme with the objective to develop and deploy improved biomass cook stoves for providing clean cooking energy solution with a view to reduce drudgery of women and children through reduction of consumption of fuel wood, saving in cooking time and reduction of emissions.
